

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CW-164/2020.**

Mr. Shirish Kamat ..... Petitioner.  
Vs

The State of Goa and 2 ors. .... Respondents.

Shri Nigel da Costa, Advocate for the petitioner.

Shri M. Salkar, Govt. Advocate for the respondent nos.1 and 2.

Shri P. Rao, Advocate for the respondent nos. 3 and 4.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date: 5<sup>th</sup> October, 2020.**

**PC.**

By consent, post the matter on 26.10.2020

2. In the meanwhile, interim protection granted earlier to continue.

**DAMA SESHADRI NAIDU, J.**

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